

File No. 10/03/2020-NCLT

कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक—3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली / New Delhi- 110003 दिनॉक / Dated: 21st December 2020

ORDER

During forthcoming vacation following benches shall attend the respective urgent matters through video conference:

S.	Bench	Vacation Period	4
No.			
1	Principal &	28.12.2020 to 1.1.2021	Dr. Deepti Mukesh, Member (J) &
	New Delhi		Shri Hemant Kumar Sarangi,
			Member (T)
2	Allahabad	28.12.2020 to 1.1.2021	Justice (Retd.) Rajesh Dayal Khare,
			Member (J)
3	Ahmedabad	21.12.2020 to 30.12.2020	Ms. Manorama Kumari, Member
	& Indore		(J) &
			Shri Chockalingram
1	D1	22 12 2020 21 12 2020	Thirunavukkarasu, Member (T)
4	Bengaluru	23.12.2020 to 31.12.2020	Shri Rajeswara Rao Vittanala,
			Member (J) & Shri Ashutosh
5	Chandigarh	28.12.2020 to 1.1.2021	Chandra, Member (T) Shri Ajay Kumar Vatsavavi.
,	Chandigaili	26.12.2020 to 1.1.2021	J J J
6	Chennai	28 12 2020 4 21 12 2020	Member (J)
0	Chemiai	28.12.2020 to 31.12.2020	Ms. Sucharita R, Member (J) &
7	Cuttack	24.12.2020 to 31.12.2020	Shri Anil Kumar B., Member (T) Ms. Sucharita R, Member (J) &
	Cuttuen	24.12.2020 to 31.12.2020	Ms. Sucharita R, Member (J) & Shri Satya Ranjan Prasad Member
			(T)
8	Guwahati	21.12.2020 to 31.12.2020	
	Guwanati	21.12.2020 to 31.12.2020	,
			Member (J) & Shri Prasanta Kumar
9	Uvidonohod	28 12 2020 + 21 12 2020	Mohanty, Member (T)
9	Hyderabad	28.12.2020 to 31.12.2020	Shri K. Anantha Padmanabha
		=	Swamy, Member (J) & Shri Binod
10			Kumar Sinha, Member (T)
10	Amaravati	28.12.2020 to 31.12.2020	Shri B.P. Mohan, Member (J)
11	Kochi	21.12.2020 to 25.12.2020	Shri Rajeswara Rao Vittanala,
			Member (J) &
			Shri Ashutosh Chandra, Member
			(T)

The Member (s) shall grant hearing on urgent matters on the date convenient to the Member (s).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Jhr/

The registry shall remain open during this period.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amarayati/Indore.
- 4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 5. NCLT web site/ Notice Board.
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. All Bar Council.